RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/10/2022

Following Judicial officers are hereby appointed/posted as Presiding Officers of the vacant courts shown against their names in addition to their own duties till further orders:-

S. No.	Name of officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI:	Name of vacant Court(s)
1	2	3
	BHILWARA JUDGESHIP	
1.	BANNA LAL JAT JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, NO.1, BHILWARA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, NO.2, BHILWARA
	UDAIPUR JUDGESHIP	
2.	VIMAL VYAS ADDL. SR. CJ-CUM-ACJM NO. 1, UDAIPUR	SR. CIVIL JUDGE-CUM-ACJM, SALUMBER

NOTE:

- 1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
- 2. **Shri Vyas** who has been appointed as P.O. of out lying Court in addition to his own duties shall hold Court at the **Salumber** at least for three days in alternative week.
- 3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case, shall be decided on priority basis.

BY ORDER,

Date: 04.02.2022

REGISTRAR GENERAL

Date: 04.02.2022

No.Estt.b2(v)1/WA/2022/364

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell

REGISTRAR GENERAL